

LOK SABHA
UNSTARRED QUESTION NO. 2322
TO BE ANSWERED ON 21.12.2022

EXPORTS AND IMPORTS OF TEXTILES

2322. SHRI PARBATBHAI SAVABHAI PATEL:
SHRI NARANBHAI KACHHADIYA:

Will the Minister of TEXTILES वस्त्र मंत्री
be pleased to state :

- (a) the details of exports and imports pertaining to textiles during the last three years including the foreign exchanges involved;
- (b) the details of the steps taken to curtail imports of textiles; and
- (c) the details of the facilities/assistance provided for exporting textile products?

उत्तर
ANSWER
वस्त्र राज्य मंत्री (श्रीमती दर्शना जरदोश)
THE MINISTER OF STATE FOR TEXTILES
(SMT. DARSHANA JARDOSH)

(a): The details of textiles exports and imports including handicrafts during the last three years are as follows:

Textiles & apparel exports of India

(USD mn)

	2019-20	2020-21	2021-22
Readymade Garment	15,488	12,272	16,015
Cotton Textiles	10,263	11,128	17,166
Man-made textiles	5,324	4,180	6,294
Wool & Woolen textiles	181	109	166
Silk Products	72	76	109
Handloom Products	319	223	269
Carpets	1,373	1,491	1,790
Jute Products	357	397	537
Handicrafts	1,798	1,708	2,088
Total T&A including Handicrafts (rounded off)	35,177	31,585	44,435

Source: DGCIS Provisional data

Textiles & apparel imports of India

(USD mn)

	2019-20	2020-21	2021-22
Readymade Garment	1,144	881	1,265
Cotton Textiles	2,759	1,527	2,143
Man-made textiles	2,682	2,334	3,433
Wool & Woolen textiles	332	200	320
Silk Products	210	99	148
Handloom Products	10	6	2
Carpets	118	72	100
Jute Products	242	176	248
Handicrafts	764	577	534
Total T&A including Handicrafts (rounded off)	8,262	5,873	8,193

Source: DGCIS provisional data

(b) & (c): Government is implementing various schemes viz, Pradhan Mantri Mega Integrated Textile Region and Apparel (PM MITRA), SAMARTH (Scheme for Capacity Building in Textile Sector), Silk Samagra, National Handloom Development Programme, National Handicraft Development Programme, Integrated Wool Development Programme (IWDP), National Technical Textile Mission (NTTM), Scheme for Integrated Textile Parks (SITP) etc. catering exclusively for development of textile sector in the country. Further, Government is promoting production of MMF Apparel, MMF Fabrics and Products of Technical Textiles in the country through Production Linked Incentive (PLI) Scheme for Textiles.

India has so far signed 13 Free Trade Agreements including recently concluded agreement with UAE and Australia; and 6 Preferential Trade Agreements with various trading partners. In order to boost export of textiles products, Government extended continuation of Rebate of State and Central Taxes and Levies (RoSCTL) on exports of Apparel/Garments and Made-ups. Further, textiles products not covered under the RoSCTL are covered under Remissions of Duties and Taxes on Exported Products (RoDTEP) along with other products.

Government also provides financial support to various Export Promotion Councils and Trade Bodies engaged in promotion of textiles and garments exports, for organising and participating in trade fairs, exhibitions, buyer-seller meets etc.
